

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 108
CA(CAA)-99(PB)/2020

IN THE MATTER OF:

MV Impex Pvt. Ltd. and Bansal Coal Udyog Pvt. Ltd. Applicant/petitioner

Order under Section 230-232

Order delivered on 11.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner: -

For the RD & OL : Mr. Shankari Mishra proxy for Tania Sharma

ORDER

Arguments heard. Order reserved.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

11.11.2020
Ritu Sharma